

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
NEW DELHI

C.P No. 219/2015

C. A No.

CORAM:

SH. R. VARADHARAJAN
Hon'ble Member (J)

Ms. Deepa Krishan
Hon'ble Member (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE SPECIAL BENCH OF
THE NATIONAL COMPNAY LAW TRIBUNAL ON 17.04.2017**

NAME OF THE COMPANY : M/S. Grand Reality Pvt. Ltd.

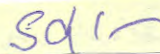
SECTION OF THE COMPNANIES ACT: 100 to 104


S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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ORDER

Learned Counsel for the petitioner is present and represent that the matter is to be listed only on 28.04.2017 instead of today. In the circumstances, let the matter be listed before the Hon'ble Principal Bench on the date originally scheduled.

List the matter on 28.04.2017.


(DEEPA KRISHAN)
MEMBER (TECHNICAL)


(R. VARADHARAJAN)
MEMBER (JUDICIAL)

U.D.Mehta
17.04.2017